

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No. 309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA
JYOTISHPEETH P.S.S.N SARASWATI

Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI
WITH

Respondent(s)

SLP(C) No. 36949/2017 (XI)

Date : 02-04-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE NAVIN SINHA

Counsel for the
parties

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Mr. Santosh Kumar, Adv.
Mr. V. Sushant Gupta, Adv.
Mr. Rajeev Ranjan Mishra, Adv.
Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the petitioner seeking adjournment due to the bereavement in the family of the learned senior counsel.

List after six weeks.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER